

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Decision: 17.1.2000

OA 174/97

Ashok Kumar Mathur, Head Clerk in the O/o Asstt .Controller of Stores (Diesel), Western Railway, Abu Road.

... Applicant.

V/s.

1. Union of India through General Manager, Western Railway Churchgate, Mumbai.
2. Dy .Controller of Stores, Western Railway, Ajmer.

... Respondents

CORAM:

HON 'BLE MR .S .K .AGARWAL, JUDL .MEMBER
HON 'BLE MR .N .P .NAWANI, ADM .MEMBER

For the Applicant ... Mr .P .P .Mathur

For the Respondents ... ---

O R D E R

PER HON 'BLE MR .S .K .AGARWAL, JUDL .MEMBER

In this Original Application the applicant makes a prayer to quash and set aside the seniority list, at Annexure A-1, and the respondents may be directed to restore the earlier seniority list dated 30.11.94, at Annexure A-7.

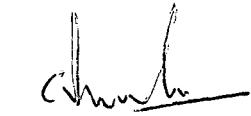
2. The learned counsel for the applicant submits that the applicant has filed a representation, copy of which is annexed at Annexure A-9. He submits that the representation dated 21.10.95 has not been disposed of so far although he has filed that representation within 30 days from the date of receipt of the seniority list.

3. In view of the submissions made by the learned counsel for the applicant, we direct the respondents to decide/ dispose of the representation dated 21.10.95, at Annexure A-9 if not disposed of so far, by a reasoned and ~~speak~~ speaking order within three months from the date of receipt of a copy

.....2.

of this order. The applicant may approach this Tribunal, if he is feeling aggrieved by the order passed ~~on~~ the representation.

4. With the above directions, this Original Application is disposed of at the stage of admission.



(N.P.NAWANI)
MEMBER (A)



(S.K.AGARWAL)
MEMBER (J)